GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO.886 ANSWERED ON 04.12.2025

DELAY IN RELEASE OF SHARE UNDER SBM-G

†886. SMT. MANJU SHARMA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government proposes to set up an effective financial management mechanism to solve the problem of delay in releasing the share of States under Swachh Bharat Mission-Grameen (SBM-G);
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI V. SOMANNA)

(a) to (c) Funds under Swachh Bharat Mission-Grameen [SBM(G)] Phase-II are being released to the States through the SNA-SPARSH module under PFMS, which was introduced by the Department of Expenditure (DoE), Ministry of Finance (MoF) in 2023. The guidelines for the module issued by the DoE assign responsibilities to various stakeholders, including Ministries/Departments of the Government of India and State Governments regarding SNA-SPARSH to ensure proper monitoring and also release of State share.

The Department of Drinking Water and Sanitation, Ministry of Jal Shakti, follows these guidelines issued by the Department of Expenditure (DoE) for SNA SPARSH module under PFMS for the release and monitoring of funds under SBM(G) Phase II.
